

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2091
ANSWERED ON:05.12.2014
LUXURY TAX
Patel Shri Devji Mansingram

Will the Minister of FINANCE be pleased to state:

- (a) whether there is any proposal to hike luxury tax on hotels, Gym, Spa and banquet halls in all the metro cities across the country; and
- (b) if so, the details thereof and the action taken by the Government against the firms evading luxury tax during the last three years?

Answer

FINANCE MINISTER (SHRI ARUN JAITLEY)

(a) and (b) As per Entry 62 in List-II of VIIIth Schedule of the Constitution, Taxes on Luxuries, etc. are purely a State subject. Therefore, no such information is available with the Central Government.